

**CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD
BENCH: HYDERABAD**

OA/021/00995/2019

HYDERABAD, this the 18th day of December, 2019

Hon'ble Mr. B.V. Sudhakar, Admn. Member

T RAJA SEKHAR,
S/o (Late) Shri Pochalingam,
Aged about 54 years,
Occupation: Beldar (Casual Worker)
Central Public Works Department,
Sub Division-II/6, Group Centre CRPF Campus,
Jawahar Nagar, Hakimpet,
Secunderabad 500 078.

... **Applicant**



(By advocate: Mr. T Koteswara Rao)

Vs.

1. Union of India rep. by its
Secretary to Government of India,
Ministry of Housing & Urban Affairs,
Nirman Bhavan, New Delhi 110001,
2. Superintending Engineer (HCC-I),
Central Public Works Department,
Nirman Bhawan, Sultan Bazar,
Hyderabad 500 095,
3. Executive Engineer,
Hyderabad Central Division-II,
Central Public Works Department,
Nirman Bhawan, Sultan Bazar,
Hyderabad 500 095,

Respondents

(By advocate: Mrs. K. Rajitha, Sr.CGSC)

ORAL ORDER

PER HON'BLE Mr. B V SUDHAKAR, MEMBER (A)

Learned counsel for applicant submits that OA may be withdrawn to pursue the departmental remedies.

2. Accordingly, OA dismissed as withdrawn.
3. There shall be no order as to costs.



(B V SUDHAKAR)
MEMBER(A)

vsn